

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
INDORE BENCH AT AHMEDABAD**

ITEM No. 123  
(MP) Co.Appeal 34 of 2020

**Order under Section 252(3)**

**IN THE MATTER OF:**

Hom Nath Thakur  
(Home E H Pharma Pvt Ltd)  
V/s  
ROC Gwalior MP

.....Applicant

.....Respondent

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**Order delivered on ..01/07/2021**

**PRESENT:**

For the Applicant : Mr. Jinang Dineshkumar Shah, PCS.  
For the Respondent : None present

**ORDER**

Learned Counsel for the appellant states that the documents are not available on e-portal. Learned Counsel for the appellant undertakes to complete the e-filing of the pleadings / documents within one week.

List the matter on 20.07.2021

**VIRENDRA KUMAR GUPTA  
MEMBER (TECHNICAL)**

sudha

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**